

4

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-08-2020 AT 10.30 AM THROUGH VIDEO
CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/1421/2019
NAME OF THE PETITIONER(S) : BHARATHEEYAM SECURITY SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : HARSHA EXITO ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC**

--	--

4)

[IBA/1421/2019]

ORDER

Ld. Counsel Mr. S. Murugan for the Applicant and Ld. Counsel Mr. Ganesh Iyer for the Respondent are present.

The Counsel for the Applicant states that memo of compromise has been filed on 12.03.2020 in the Registry stating that the matter has been settled between the parties. Hence, the Applicant seeks permission to withdraw this application.

Hence, this IBA/1421/2019 is **dismissed as withdrawn.**

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

VS